

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3116
TO BE ANSWERED ON AUGUST 07, 2025**

IMPLEMENTATION OF AMRUT 2.0

NO. 3116. SMT. SANGEETA KUMARI SINGH DEO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has sought to improve project planning, timely implementation and funds utilisation under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 in comparison to the earlier phase and if so, the details of the key indicators of progress achieved so far across the country, State/UT-wise;**
- (b) whether Odisha's participation in AMRUT 2.0 has been affirmative, particularly in terms of physical and financial progress and if so, the manner in which the Government is supporting urban local bodies in capacity-building and technical execution; and**
- (c) whether the Government is considering any mechanisms either under AMRUT 2.0 or through convergence with other schemes to support infrastructure improvement in districts such as Balangir, particularly with respect to piped water access, drainage and open public spaces and if so, the details thereof?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 guidelines provides for formation of State High Powered Steering Committee (SHPSOC) headed by the Chief Secretary of the State, to monitor the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSOC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted

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under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of AMRUT 2.0, the progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs and ULBs. There is a dedicated AMRUT 2.0 online portal for tracking progress and project-wise outcomes.

Under AMRUT 2.0, State Water Action Plans of States/ Union Territories (UTs) for 8,873 projects worth ₹1,94,172.99 crore have been approved. As reported by the States/ UTs on AMRUT 2.0 portal (as on 14.07.2025), contracts have been awarded for 6,131 projects worth ₹1,08,244.60 crore of which, works worth ₹42,027.85 crore have been physically completed and expenditure of ₹29,937.78 crore have been incurred so far. State/UTs wise details of progress of projects are mentioned in ANNEXURE.

(b) Under AMRUT 2.0, State Water Action Plans of Odisha for 348 projects worth ₹3,940.98 crore have been approved. As reported by the State on AMRUT 2.0 portal, contracts have been awarded for 323 projects worth ₹3,034.64 crore of which, works worth ₹1,987.23 crore have been physically completed and expenditure of ₹1,512.71 crore has been incurred so far.

AMRUT 2.0 guidelines has provision for capacity building programs to various stakeholders such as municipal functionaries, contractors, plumbers, plant operators, students, women etc. In addition to the capacity building programmes carried out by the States, Ministry also conducts regular training programmes and workshops for the State/ ULB officials and stakeholders under Geographic information system (GIS) Master Plan formulation, Drink from Tap (DfT), Jal hi Amrit, AMRUT Mitra, etc.

(c) Under AMRUT 2.0, States/UTs are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines. Under AMRUT 2.0 so far, 20 water supply projects worth ₹348.76 crore have been approved in Balangir district covering 50,156 new/service tap connections.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED
QUESTION NO. 3116 REGARDING “IMPLEMENTATION OF AMRUT
2.0”, DUE FOR ANSWER IN THE LOK SABHA ON 07.08.2025.**

State-wise progress of projects under AMRUT 2.0

S.No.	State	No. of Projects approved	Total Project Cost (In ₹. Cr.)	No. of contract awarded Projects	Physical completi on (In ₹. Cr.)	Total Expenditure incurred (In ₹. Cr.) (till 14.07.2025)
1	Andaman & Nicobar Islands	1	34.90	1	0.00	0.00
2	Andhra Pradesh	506	9514.63	247	638.84	513.15
3	Arunachal Pradesh	19	185.02	15	5.93	0.66
4	Assam	57	961.98	54	228.25	120.74
5	Bihar	64	8481.14			
6	Chandigarh	6	175.94	4	55.07	36.20
7	Chhattisgarh	76	3308.19	30	407.41	349.31
8	Dadra & Nagar Haveli and Daman & Diu	1	63.47	1	42.52	40.38
9	Delhi	94	5328.35	31	304.52	268.16
10	Goa	24	173.42	22	82.48	62.19
11	Gujarat	927	16316.32	847	7292.23	5675.47
12	Haryana	77	3823.54	56	639.29	651.86
13	Himachal Pradesh	49	321.66	47	130.91	109.43
14	Jammu And Kashmir	153	1665.11	81	39.32	11.02
15	Jharkhand	113	4202.53	90	134.59	66.04
16	Karnataka	684	10274.13	199	2018.74	2212.54
17	Kerala	737	3744.49	394	626.41	476.01
18	Ladakh	7	908.90	-	-	-
19	Lakshdweep	-	-	-	-	-
20	Madhya Pradesh	1273	12963.14	999	1473.38	610.49
21	Maharashtra	286	30505.50	216	7199.71	5005.56
22	Manipur	32	155.73	22	5.58	3.71
23	Meghalaya	1	121.00	1	102.85	72.30
24	Mizoram	106	157.78	20	53.91	28.58
25	Nagaland	64	218.90	39	0.56	0.00
26	Odisha	348	3940.98	323	1987.23	1512.71

S.No.	State	No. of Projects approved	Total Project Cost (In ₹. Cr.)	No. of contract awarded Projects	Physical completion (In ₹. Cr.)	Total Expenditure incurred (In ₹. Cr.) (till 14.07.2025)
27	Puducherry	19	189.68	12	111.30	79.91
28	Punjab	211	3622.22	107	250.08	174.26
29	Rajasthan	321	10823.72	183	2613.92	2059.42
30	Sikkim	8	49.41	8	21.39	4.02
31	Tamil Nadu	1270	14687.83	1261	7645.06	4264.19
32	Telangana	252	9584.26	109	676.05	132.46
33	Tripura	18	191.53	18	125.99	108.41
34	Uttar Pradesh	655	26758.53	445	4710.54	3780.17
35	Uttarakhand	29	712.16	16	79.78	61.34
36	West Bengal	385	10006.90	233	2324.01	1447.11
	Total	8873	194172.99	6131	42027.85	29937.78